

Title: Introduction of the Rapid Action Force Bill, 2004.

15.05 Â½ hrs.

(xi) RAPID ACTION FORCE BILL*,2004

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill to provide for constitution of a Rapid Action Force to control communal riots in the country and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for constitution of a Rapid Action Force to control communal riots in the country and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI IQBAL AHMED SARADGI : I introduce** the Bill.

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**Introduced with the Recommendation of the President